

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 823 of 2020

In the matter of:

Micra Systems Pvt. Ltd.

....Appellant

Vs.

Masters India Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Abhay Mani Tripathi, Advocate.

Respondent: Mr. Kumar Vikram, Advocate.

ORDER

(Through Virtual Mode)

08.01.2021: Mr. Kumar Vikram, Advocate appears on behalf of the Respondent. He may file his reply-affidavit along with Vakalatnama within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Short written submissions not exceeding three pages may also be filed by the parties along with the pleadings supported by the relevant case law.

Post the appeal 'for admission (after notice)' on 10th February, 2021.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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